

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1609
TO BE ANSWERED ON THE 11TH FEBRUARY, 2020

ELIGIBILITY UNDER PM KISAN SCHEME

1609. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers eligible to join the PM Kisan scheme as per the most recent Agri-Census data;
- (b) the details of the funds allocated to the Scheme for the current financial year and the amount spent till January, 2020;
- (c) the number of farmers who have been registered by the States so far, State-wise;
- (d) whether the Government is taking any direct steps in consultation with the States to ensure that all the beneficiaries are registered, the details thereof;
- (e) the number of registered beneficiaries who have received the first, second or third instalments, instalment-wise and State-wise; and
- (f) whether beneficiaries are being given retrospective payments if their details are registered after the disbursal of an instalment?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The estimated number of landholdings based on the Agri Census-2015-16 data is 14 Crore. Eligibility of farmers to join the PM-Kisan Scheme is determined by the respective State/UT Governments on the basis of Operational Guidelines of the Scheme.
- (b): Against the budgetary allocation of Rs.75000 crore in the current financial year 2019-20, funds amounting to Rs. 44,516.7 Crore have been transferred in the bank accounts of beneficiaries farmers till 06th February,2020.

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(c): The State-wise number of farmers registered under the Scheme so far is at Annexure-I.

(d): Registration of farmers for this scheme and subsequent installment-wise transfer of benefits to them is a continuous and ongoing process. The transfer of benefits to the identified eligible beneficiaries takes place as and when their correct and verified data are uploaded by the concerned State / UT Governments on PM-Kisan web-portal www.pmkisan.gov.in.

To further facilitate registration of farmers, an exclusive 'Farmers Corner' has been provided in the PM-KISAN Web-portal through which the farmers can do their self-registration. Common Service Centres (CSCs) have also been authorized to register the farmers under the Scheme.

On the advice of the Union Government, the States have organized Publicity/Awareness Camps to ensure expeditious Aadhaar authentication of the data of the beneficiaries along with new registrations and correction of already registered data.

(e): The State-wise details of registered beneficiaries to whom payments have been made in installments is at Annexure-II.

(f): No, all eligible beneficiaries are entitled to be paid their benefits from the 4-monthly period in which their registration has taken place.

Annexure-I to LS USQ 1609

State/UT	No. of Farmers Successfully Registered under PM-KISAN
ANDAMAN AND NICOBAR ISLANDS	16,830
ANDHRA PRADESH	5,445,035
ARUNACHAL PRADESH	63,173
ASSAM	3,665,983
BIHAR	5,757,826
CHANDIGARH	462
CHHATTISGARH	2,153,461
DADRA AND NAGAR HAVELI	10,586
DAMAN AND DIU	3,664
DELHI	14,304
GOA	8,677
GUJARAT	5,128,406
HARYANA	1,648,596
HIMACHAL PRADESH	891,948
JAMMU AND KASHMIR	1,024,262
JHARKHAND	1,763,965
KARNATAKA	5,081,526
KERALA	2,998,384
LAKSHADWEEP	1,699
MADHYA PRADESH	6,618,019
MAHARASHTRA	9,476,776
MANIPUR	224,129
MEGHALAYA	78,331
MIZORAM	79,460
NAGALAND	183,760
ODISHA	3,792,320
PUDUCHERRY	9,919
PUNJAB	2,371,389
RAJASTHAN	6,254,316
SIKKIM	11,760
TAMIL NADU	3,709,674
TELANGANA	3,629,527
TRIPURA	200,245
UTTAR PRADESH	23,003,675
UTTARAKHAND	751,364
WEST BENGAL	-
Total:	96,073,451

State Name	Payment Status for Beneficiaries Registered between 1st Dec 2018 to 31st March 2019			
	Beneficiaries Paid			
	1 st Installment	2 nd Installment	3 rd installment	4 th installment
ANDAMAN AND NICOBAR ISLANDS	11,758	11,323	11,308	10,617
ANDHRA PRADESH	3,640,234	3,411,376	3,378,801	3,135,612
ARUNACHAL PRADESH	16,736	16,313	3,054	2,765
ASSAM	1,405,611	1,375,941	1,014,310	952,267
BIHAR	710,279	709,746	698,613	670,359
CHANDIGARH	267	267	267	247
CHHATTISGARH	243,067	242,439	202,622	104,905
DADRA AND NAGAR HAVELI	6,070	6,065	6,035	5,761
DAMAN AND DIU	2,598	2,584	2,535	2,331
DELHI	2,193	2,129	2,128	1,864
GOA	3,897	3,859	3,835	3,173
GUJARAT	3,041,487	3,004,542	2,991,719	2,563,936
HARYANA	1,170,160	1,161,680	1,151,053	868,322
HIMACHAL PRADESH	572,226	569,603	567,192	535,693
JAMMU AND KASHMIR	606,838	591,282	578,808	548,782
JHARKHAND	526,046	433,643	412,760	320,170
KARNATAKA	414,458	401,631	397,014	352,488
KERALA	2,413,693	2,379,727	2,354,283	1,530,492
LAKSHADWEEP	-	-	-	-
MADHYA PRADESH	14,178	14,074	13,684	123
MAHARASHTRA	3,828,858	3,372,685	3,308,003	2,021,367
MANIPUR	39,298	38,430	37,258	31,649
MEGHALAYA	24,857	24,666	24,665	22,010
MIZORAM	33,944	33,515	32,532	21,598
NAGALAND	38,207	36,637	36,437	29,996
ODISHA	973,308	954,829	600,998	394,684
PUDUCHERRY	6,300	6,225	5,625	914
PUNJAB	1,478,700	1,469,937	1,460,592	1,432,400
RAJASTHAN	2,793,561	2,773,843	2,611,063	1,884,456
SIKKIM	-	-	-	-
TAMIL NADU	2,668,298	2,646,951	2,642,844	2,303,748
TELANGANA	2,593,116	2,556,487	2,534,499	2,257,666
TRIPURA	160,157	159,543	159,374	140,460
UTTAR PRADESH	13,342,870	12,794,225	12,571,931	7,728,816
UTTARAKHAND	553,682	552,067	542,840	453,114
WEST BENGAL	-	-	-	-
Total:	43,336,952	41,758,264	40,358,682	30,332,785

Annexure-II to LS USQ 1609/page-2

State Name	Payment Status for Beneficiaries Registered between 1st April 2019 to 31st July 2019			
	Beneficiaries Paid			
	1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	4,105	4,015	3,740	-
ANDHRA PRADESH	792,581	764,580	735,392	-
ARUNACHAL PRADESH	8,709	8,622	5,502	-
ASSAM	1,233,960	976,302	960,438	-
BIHAR	2,542,874	2,542,271	2,442,711	-
CHANDIGARH	-	-	-	-
CHHATTISGARH	1,239,944	1,237,532	682,879	-
DADRA AND NAGAR HAVELI	2,748	2,745	2,621	-
DAMAN AND DIU	660	613	560	-
DELHI	7,985	7,813	6,919	-
GOA	2,256	2,022	1,319	-
GUJARAT	1,510,774	1,497,873	1,380,962	-
HARYANA	192,201	191,415	184,093	-
HIMACHAL PRADESH	215,473	215,422	206,450	-
JAMMU AND KASHMIR	215,741	211,622	210,392	-
JHARKHAND	317,781	310,295	243,590	-
KARNATAKA	3,357,859	3,302,339	3,207,464	-
KERALA	264,562	262,168	216,509	-
LAKSHADWEEP	-	-	-	-
MADHYA PRADESH	3,873,342	3,828,935	2,842,666	-
MAHARASHTRA	3,067,544	2,933,992	1,979,159	-
MANIPUR	16,111	16,097	13,730	-
MEGHALAYA	12,245	12,229	12,225	-
MIZORAM	25,381	25,377	21,105	-
NAGALAND	62,265	62,189	51,234	-
ODISHA	2,102,056	1,711,642	1,464,518	-
PUDUCHERRY	2,682	2,675	1,884	-
PUNJAB	-	-	-	-
RAJASTHAN	1,567,292	1,556,487	1,067,320	-
SIKKIM	11	11	-	-
TAMIL NADU	605,742	604,529	491,092	-
TELANGANA	758,200	757,174	629,195	-
TRIPURA	25,287	25,274	22,752	-
UTTAR PRADESH	3,415,647	3,309,273	2,419,865	-
UTTARAKHAND	71,867	71,796	60,818	-
WEST BENGAL	-	-	-	-
Total:	27,515,885	26,455,329	21,569,104	-

Annexure-II to LS USQ 1609/page-3

State Name	Payment Status for Beneficiaries Registered between 1st August 2019 to 31st November 2019			
	Beneficiaries Paid			
	1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	598	571	-	-
ANDHRA PRADESH	1	1	-	-
ARUNACHAL PRADESH	18,921	17,594	-	-
ASSAM	62,909	62,061	-	-
BIHAR	1,538,053	1,450,777	-	-
CHANDIGARH	190	158	-	-
CHHATTISGARH	278,046	174,189	-	-
DADRA AND NAGAR HAVELI	1,514	1,499	-	-
DAMAN AND DIU	184	175	-	-
DELHI	1,574	1,526	-	-
GOA	495	397	-	-
GUJARAT	212,427	199,526	-	-
HARYANA	83,141	60,058	-	-
HIMACHAL PRADESH	58,850	58,467	-	-
JAMMU AND KASHMIR	84,209	81,315	-	-
JHARKHAND	605,075	-	-	-
KARNATAKA	1,070,342	968,675	-	-
KERALA	55,231	53,291	-	-
LAKSHADWEEP	-	-	-	-
MADHYA PRADESH	1,424,240	1,114,922	-	-
MAHARASHTRA	642,406	515,264	-	-
MANIPUR	43,152	42,288	-	-
MEGHALAYA	27,895	27,852	-	-
MIZORAM	7,722	6,618	-	-
NAGALAND	65,149	62,905	-	-
ODISHA	553,293	264,139	-	-
PUDUCHERRY	281	270	-	-
PUNJAB	761,364	744,965	-	-
RAJASTHAN	618,283	490,095	-	-
SIKKIM	-	-	-	-
TAMIL NADU	125,522	116,874	-	-
TELANGANA	127,907	95,444	-	-
TRIPURA	5,023	4,903	-	-
UTTAR PRADESH	1,508,431	1,001,170	-	-
UTTARAKHAND	47,468	46,172	-	-
WEST BENGAL	-	-	-	-
Total:	10,029,896	7,664,161	-	-

Annexure-II to LS USQ 1609/page-4

State Name	Payment Status for Beneficiaries Registered between 1st December 2019 to 31st March 2020			
	Beneficiaries Paid			
	1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	43	-	-	-
ANDHRA PRADESH	684,965	-	-	-
ARUNACHAL PRADESH	6,454	-	-	-
ASSAM	1,719	-	-	-
BIHAR	557,259	-	-	-
CHANDIGARH	-	-	-	-
CHHATTISGARH	119,762	-	-	-
DADRA AND NAGAR HAVELI	103	-	-	-
DAMAN AND DIU	21	-	-	-
DELHI	727	-	-	-
GOA	600	-	-	-
GUJARAT	61,170	-	-	-
HARYANA	17	-	-	-
HIMACHAL PRADESH	17,341	-	-	-
JAMMU AND KASHMIR	23,771	-	-	-
JHARKHAND	1,313	-	-	-
KARNATAKA	62,417	-	-	-
KERALA	16,588	-	-	-
LAKSHADWEEP	-	-	-	-
MADHYA PRADESH	202,194	-	-	-
MAHARASHTRA	918,325	-	-	-
MANIPUR	75,228	-	-	-
MEGHALAYA	5,239	-	-	-
MIZORAM	487	-	-	-
NAGALAND	3,128	-	-	-
ODISHA	-	-	-	-
PUDUCHERRY	240	-	-	-
PUNJAB	-	-	-	-
RAJASTHAN	225,376	-	-	-
SIKKIM	-	-	-	-
TAMIL NADU	102,761	-	-	-
TELANGANA	1,213	-	-	-
TRIPURA	4,228	-	-	-
UTTAR PRADESH	468,457	-	-	-
UTTARAKHAND	28,750	-	-	-
WEST BENGAL	-	-	-	-
Total:	3,589,896	-	-	-
